

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3451  
ANSWERED ON:16.08.2010  
RE-EMPLOYMENT OF EX-SERVICEMEN  
Thomas Shri P. T.

**Will the Minister of DEFENCE be pleased to state:**

(a) whether the Government has taken cognizance of the grievances of ex-servicemen re-employed as security personnel in various organizations including Bharat Sanchar Nigam Limited; and

(b) if so, the details thereof and the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) Yes, Madam.

(b) The grievances are mainly related to reduction in the number of security guards. As per Government's policy all Central Public Sector Units/Enterprises (CPSUs/CPSEs) including BSNL have to employ security guards sponsored only by Directorate General of Resettlement (DGR) or concerned State Ex-servicemen corporations. Instructions of Department of Public Enterprises and DGR in this regard are required to be adhered to by the CPSUs/CPSEs. Appropriate action is taken by the concerned authorities wherever deviation from existing instructions are brought to notice.